

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 983
TO BE ANSWERED ON 29TH APRIL, 2016**

BRAIN DRAIN

983. SHRI ASHWINI KUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of increasing brain drain of medical doctors and the paramedics;
- (b) if so, the details thereof along with the number of such brain drain; and
- (c) whether the Government has formulated any scheme to check this brain drain and if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b): The Government is aware that some doctors/paramedics migrate to other countries for pursuing higher studies and employment. However, no such data is maintained centrally.

Medical Council of India (MCI) issues Good Standing Certificate to Indian doctors who wish to serve abroad. It has issued 4701 Good Standing Certificates during 01.04.2013 to 31.03.2016.

(c): The following steps have been taken by the Central Government to check brain drain and to improve the working conditions of the doctors:

(i) Statement of Need (SON) Certificates and Exceptional Need Certificates (ENC) are issued by the Ministry of Health and Family Welfare to Indian doctors to enable them to pursue higher medical studies abroad, including the United States of America (USA). While applying for issuance of these certificates, the applicant files a Written Assurance with the Government that He/She will return to India upon completion of training in the USA. Further, as per extant guidelines, No Obligation to Return to India (NORI) Certificate is not issued to anyone under any circumstances, except in cases where the age of the applicant is over 65 (sixty-five) years on the date of submission of application.”

(ii) Pay and allowances of doctors have been enhanced considerably after implementation of the 6th Central Pay Commission.

(iii)MCI regulations has been amended to provide the age of superannuation for doctors in teaching cadre can go upto 70 years.

(iv)Assured Career Progression Scheme for faculty of Central Government Institutions has been revised to make it more beneficial.

(v) Various allowances available to faculty like Non Practicing Allowance, Conveyance Allowance, Learning Resource Allowance, etc. have been enhanced considerably.